

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-519**

CP (CAA) No.-146/230/232/PB/2019 (2<sup>nd</sup> Motion)

**IN THE MATTER OF:**

Apollo Finance Ltd. And Sunrayas Properties &  
Investments Company Pvt. Ltd.

**....Applicant**

**SECTION**

U/s 230-232

**Order delivered on 28.09.2022**

**CORAM:**

**SHRI P.S.N. PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Sanjiv Sen, Sr. Adv. with Mr. Saurabh  
Kalia, Mr. Rajiv Malik, Adv. and Mr. Manoj  
Sharma, PCS

For the Respondent

For the RD

For the OL

For the IT Deptt.

Ms. Shankari Mishra, Adv.

Ms. Hemlata Rawat, Adv.

Mr. Sanjay Kumar, Ms. Easha, St. Counsels

**ORDER**

Heard the submissions made by Ld. Counsels. List the matter on  
**10.10.2022.**

-Sd/-

**(RAHUL BHATNAGAR)  
MEMBER (T)**

Amit Tiwar

-Sd/-

**(P.S.N. PRASAD)  
MEMBER (J)**